

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 71 of 2017 (SZ)

Applicant(s)
Thomas Rodrigues
and others.

Vs. **Respondent(s)**
The Deputy Commissioner,
Manipal, Karnataka State and
14 others.

Legal Practitioners for Applicant(s)
M/s. Thilknarayan &
L. Leelaraman

Legal practitioners for respondent(s)
Mr. Devaraj Ashok for R1 to R7,
R9 & R10

Note of the Registry	Orders of the Registrar
Order No.	Date: 07.11.2017 Applicant counsel present. Respondent side no representation. MA 184/2017 is to be posted before Tribunal call on 09.11.2017.  (Tmt. Meena Satheesh) Registrar